

✕

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN  
ZONE BENCH, AT KOLKATA**

**INTERLOCUTORY APPLICATION NO. 16 OF 2026/EZ**

**IN**

**O.A. NO. 167 OF 2025/EZ**

IN THE MATTER OF:  
SATRUGHAN MEHER

...APPLICANT

-VERSUS-

STATE OF ODISHA & ORS.

...RESPONDENTS

**INDEX**

<b>Sl. No.</b>	<b>Particulars</b>	<b>Annexure</b>	<b>Page No.</b>
1.	Affidavit for withdrawing the Affidavit In Opposition dated 22 <sup>nd</sup> May, 2026 filed by Respondent no. 9 to I.A. No. 16 of 2026 EZ		1 - 4

Date: 25/05/2026

Place: Kolkata.

Filed by:



Ghanshyam Pandey,  
Advocate

E: [ghanshyamlegal@gmail.com](mailto:ghanshyamlegal@gmail.com)

M: 9686750386

X

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN  
ZONE BENCH, AT KOLKATA**

**INTERLOCUTORY APPLICATION NO. 16 OF 2026/EZ**

**IN**

**O.A. NO. 167 OF 2025/EZ**

IN THE MATTER OF:  
SATRUGHAN MEHER

...APPLICANT

-VERSUS-

STATE OF ODISHA & ORS.

...RESPONDENTS

**AFFIDAVIT FOR WITHDRAWAL OF AFFIDAVIT IN OPPOSITION  
FILED ON BEHALF OF RESPONDENT NO. 9 TO I.A. NO. 16 OF 2026**

I, Deepak Kumar Pathre, son of Shri Binod Kumar Pathre, aged about 39 years, working as Authorised Representative of Respondent No. 9, M/s. Orissa Metaliks Private Limited, having its registered address at 39, Shakespeare Sarani, Kolkata – 700 017, do hereby solemnly affirm and state as under:

1. That I am the Authorised Representative of Respondent No. 9 in the above-mentioned matter, duly authorised and competent to swear this Affidavit on its behalf. I am fully conversant with the facts and circumstances of the instant case and have access to all relevant records and documents pertaining to the present proceedings.
2. That an Affidavit in Opposition dated **22nd May 2026** on behalf of Respondent No. 9 to I.A. No. 16 of 2026 in O.A. No. 167 of 2025 was filed before this Hon'ble Tribunal, (hereinafter referred to as "**the said Affidavit in Opposition**").



X

3. That upon careful review of the said Affidavit in Opposition after its filing, certain typographical errors have been noticed therein, which require correction in order to ensure that the record before this Hon'ble Tribunal is accurate and does not inadvertently misrepresent any fact or submission of Respondent No. 9.
4. That in view of the aforesaid typographical errors, Respondent No. 9 most respectfully seeks leave of this Hon'ble Tribunal to withdraw the said Affidavit in Opposition, and further prays that liberty may be granted to Respondent No. 9 to file a-fresh the corrected Affidavit in Opposition in I.A. No. 16 of 2026 after carrying out the necessary corrections, within such time as this Hon'ble Tribunal may be pleased to allow.
5. That the present application for withdrawal is made bona fide, solely on account of the said typographical errors, and is not intended to cause any delay or prejudice to any party to the proceedings.
6. That the facts stated above are true and correct to the best of my knowledge and belief, no part of it is false, and nothing material has been concealed therefrom.

Prepared by me &  
Identified by me

*Ghanshyam Pandey*  
Advocate

For ORISSA METALIKS PVT. LTD.

*Deepak Kumar Pattik*  
Authorised Signatory

DEPONENT

Before Me

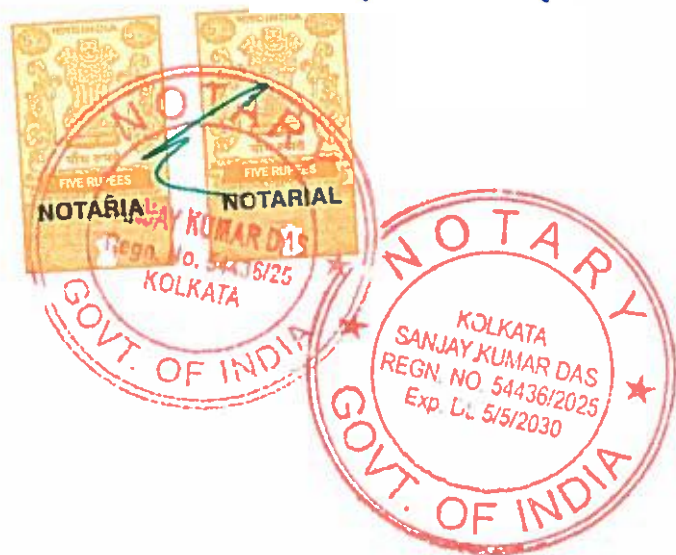
Solemnly Affirm & Declared Before  
me on Identification of Ld. Advocate

Notary Public

*[Signature]*  
SANJAY KUMAR DAS  
NOTARY GOVT. OF INDIA  
REGN. NO. 54438/25  
Chief Judicial Magistrate  
Kolkata-700001

SANJAY KUMAR DAS  
NOTARY GOVT. OF INDIA  
REGN. NO. 54436/25  
Chief Judicial Magistrate  
283, Bankshall Street  
Kolkata-700001

25 MAY 2026



X

**VERIFICATION**

I, Deepak Kumar Pathre, son of Shri Binod Kumar Pathre, aged about 39 years, working as Authorised Representative of Respondent No. 9, M/s. Orissa Metaliks Private Limited, having its address at 39, Shakespeare Sarani, Kolkata – 700 017, do hereby solemnly verify that the contents of paragraphs 1 to 6 of the above Affidavit are true to my knowledge and belief derived from records, documents, and legal research, and nothing material has been concealed therefrom.

Verified at **Kolkata** on this 25 day of May, 2026.

For ORISSA METALIKS PVT. LTD.  
*Deepak Kumar Pathre*  
**DEPONENT** Notary/Director



**25 MAY 2026**